Papers Laid [22 MAR., 2012] on the Table 203

Plant at Kudankulam. They are getting money from abroad especially from the United States and Scandinavian countries. These NGOs are agitating against this Nuclear Power Plant ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: You give notice of a for Half-an-Hour discussion ...(*Interruptions*)... This cannot be allowed. ...(*Interruptions*)... Three supplementaries are over. ...(*Interruptions*)...

SHRI V. NARAYANASAMY: Action was taken against, according to the Home Minister, four NGOs and investigation is going on. Therefore, what those NGOs are and what their names are, all this information is to be given by the Home Ministry as we are not the Ministry concerned. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You give Half-an-Hour Notice. ...(Interruptions)... I cannot allow ...(Interruptions)... Papers to be laid in the next item. ...(Interruptions)... Please give a notice. ...(Interruptions)... It is a big subject ...(Interruptions)... It is a long subject ...(Interruptions)... Please have some patience ...(Interruptions)... This is not possible ...(Interruptions)... I have taken up another subject ...(Interruptions)... Nothing will go on record.

SHRI BALBIR PUNJ: *

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Shipping

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Sir, I lay on the Table, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963, a copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping:-

- (1) G.S.R. 6(E), dated the 26th December, 2011, publishing the Mumbai Port Trust (Leave) Amendment Regulations, 2011.
- (2) G.S.R. 11 (E), dated the 5th January, 2012, publishing the Visakhapatnam Port Employees (Leave) Amendment Regulations, 2012. [Placed in Library. *See* No. L.T. 6192/15/12]

Notification of the Ministry of Social Justice and Empowerment

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): Sir, I lay on the Table, under sub-section (2) of Section 23 of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, a copy (in English and Hindi) of the Ministry of Social Justice and Empowerment Notification No. G.S.R. 896 (E), dated the 23rd December, 2011, publishing the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) (Amendment) Rules, 2011. [Placed in Libary, *See* No. L.T. 6185/15/12]

^{*} Not recorded